IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 207
(IB)-570/ND/2023

IN THE MATTER OF:
Ask Trusteeship Services Pvt. Ltd. & Ors. ... Applicant/Petitioner

Versus

ATS Heights Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 11.12.2023

CORAM:
SH. ASHOK KUMAR BHARDWAJ, HON'BLE MEMBER (J)

SH. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT:

For the Applicant	**:**	Mr. Arun Kathpalia Sr. Adv., Adv. Arunav Guha Roy, Adv. Divya Joshi, Adv. Vala Srihitha, Adv. Diksha Gupta
For the Respondent	**:**	Mr. P. Nagesh Sr. Adv., Adv. Krish Kalra, Adv. Shouryaditya
For the RP	**:**	Adv. Vivek Raheja
For the SRA	**:**	Mr. Abhirup Dasgupta, Mr. Ishaan Duggal, Ms. Mukta Halbe and Ms. Ruchi Goyal, Advocates

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Mr. P Nagesh Ld. Sr. Counsel appearing for the CD submitted that he could receive the copy of the rejoinder only yesterday and prayed for a short adjournment to go through the same. The request for adjournment is not opposed by Mr. Arun Kathpalia Ld. Counsel appearing for the CD. In the wake, the hearing is deferred to 21.12.2023.

Sd/-
(L.N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)

Ashima